

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 91/MP/2014

Date: 7.5.2015

The Chief Engineer,  
State Load Despatch Center  
Tamil Nadu Transmission Corporation Limited,  
144, Anna Salai, Chennai-600002

Sub: Non-submission of the details of backing down instructions issued by  
SLDC, Tamil Nadu to wind energy sources and conventional energy  
sources generators as per the specified format.

Ref : ROP dated 22.7.2014 in Petition No. 91/MP/2014

Sir,

The Commission vide "Record of Proceedings" of the hearing dated 22.7.2014 in Petition No 91/MP/2014 (copy enclosed) directed SLDC, Tamil Nadu to submit the details of backing down instructions to wind energy sources and conventional energy source generators as per Annexure-I to the said ROP.

2. However SLDC, Tamil Nadu has not provided backing down data in the format prescribed in Annexure-I. SLDC rather submitted data for wind and conventional sources separately. In the absence of data in the required format it is not possible to ascertain whether the conventional generation was backed down during the time blocks/ period in which wind generation was asked to back down. It is therefore requested that the data be sent to us in the format prescribed in Annexure-I by 20.5.2015. Soft copy of the data in MS-Excel may also be sent in a CD.

Yours faithfully,

Sd/-

(V. Sreenivas)  
Deputy Chief (Legal)

Encl : As Above